

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/100(CHE)2021

NAME OF THE PETITIONER : Long Short Investments Pvt Ltd

NAME OF THE RESPONDENT(S) : Metafilms India Ltd & Others

UNDER SECTION : Sec 244(1) of CA 2013

ORDER

Ld. Counsel Mr.R.Subramanian appears for the Petitioner. Representing Counsel Ms.Saranya Vasan appears for Respondents No.1, 3 to 6. Respondent No.2 is said to be expired.

Representing Counsel for the Respondents No.1, 3 to 6 submits that Memo has been filed vide **SR No.4637 dated 07.11.2023** stating that Respondent No.3 has undergone a Coronary Artery Bypass Surgery and discharged only on 04.11.2023.

Representing Counsel for Respondents No.1, 3 to 6 seeks and is granted two weeks to file reply/counter. Rejoinder, if any, be filed within a week thereafter.

List the Petition on **13.12.2023** for reply/hearing.

— sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

— sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**